

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.10978 of 2026**

Arising Out of PS. Case No.-217 Year-2025 Thana- KISHANPUR District- Supaul

Md. Israil Ansari @ Md. Israil Son of Late Md. Safik Ansari Resident of village - Tharbitta Punarwas, Ward No.- 03, Police Station - Kishanpur, District - Supaul.

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr. Arun, Advocate

For the Opposite Party/s : Mr. Amitesh Kumar, APP

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH  
MISHRA**

ORAL ORDER

2      10-03-2026      Heard learned counsel for the petitioner and learned Additional Public Prosecutor appearing for the State of Bihar.

2.      Call for clear and legible carbon/xerox copy of the case diary along with postmortem report in connection with Kishanpur P.S. Case No. 217 of 2025 from the Court of learned Chief Judicial Magistrate, Supaul.

3.      Let the matter be listed after receipt of the same or on 21.04.2026, whichever is earlier.

**(Rudra Prakash Mishra, J)**

Raj Kishore/-

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